

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 3264  
ANSWERED ON 16.12.2024**

**Pension Scheme for Employees of Jawahar Navodaya Vidyalayas**

3264. Shri Anto Antony:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the employees of Jawahar Navodaya Vidyalayas (JNVs) covered under any pension schemes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any plans to start new JNVs in the country; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) & (b) The New Pension Scheme (now National Pension System) (NPS), which was introduced for the Central Government employees w.e.f. 1.1.2004, was made applicable to the regular employees of Navodaya Vidyalaya Samiti (NVS) w.e.f. 1.4.2009. Those employees who had joined NVS on regular basis before 1.4.2009 were given an option to continue with the existing **Contributory Provident Fund (CPF)** scheme or to join the NPS. The staff of the NVS are already entitled to benefits of either the CPF scheme or the NPS having regard to the option exercised by them.

(c) & (d) The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. With sanctioning of 62 new JNVs in November 2016, all 638 districts (as on 31st May, 2014) of the States/UTs which have accepted the scheme, other than 6 districts with 100% urban population, have been covered under this scheme. **Further, 28 new JNVs have also been sanctioned on 06.12.2024 in uncovered districts of the country.** Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNVs depend on approval by the competent authority as per extant procedures.

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